

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/13(CHE)2023  
**NAME OF THE PETITIONER(S)** : CCI Sourcing Pvt Ltd  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 271(a), 272(1)(a) of CA, 2013

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. Jerin Asher Sojan through video conferencing mode.

List the matter before Regular Bench on **12.04.2023** for further hearing.

—Sd—

**(SAMEER KAKAR)  
MEMBER (TECHNICAL)**

MS

—Sd—

**(SANJIV JAIN)  
MEMBER (JUDICIAL)**